

Corrigendum to Minutes of Meeting No. NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021

Case No.: 26 / NC/1/MEET/Dec/202122/9 **License No.** 0510415611 **Dated 23.10.2020 to be read as under:**

Case No.	26 / NC/1/MEET/Dec/202122/9
Case Status	Case Approved
Party Name	CHEMICO SYNTHETICS LTD
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000678AM21
RA File Number	052304000246 AM21
Licence No and Date	0510415611/23/10/2020

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by MSME through BO Portal, taking cue from approved AA No. 0510403251 dated 28.06.2017, as under :

ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
81101000	Antimony Metal (Sb 99.65% Min)	345134.00 Kgs	26171000	Antimony Concentrate (Antimony Content 62% -66%) with (7% - 9%) H ₂ O (Water) Content	625,000.00 Kgs as applied inclusive of 7% wastage

RA concerned may take suitable consequential action accordingly.


संतोष कुमार दुबे / Santosh Kumar Dubey
उप महानिदेशक विदेश व्यापार
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विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग / Deptt. of Commerce
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
भारत सरकार / Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi